

THE HIGH COURT OF ORISSA, CUTTACK

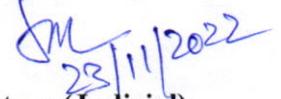
Notice No. XXXIV-01/2016-22(P.F.-I)-18212, Dtd.23.11.2022

NOTICE

It is hereby notified that the bid submitted by M/s GANGPUR SALES & SERVICES, Bhubaneswar pursuant to this Court's e-Procurement Notice No- XXXIV-01/2016-22(P.F.-I)-15642, dated: 14.11.2022 (towards shifting, Commissioning, installation and testing of ten nos. of DG sets installed in District and Subordinate Courts under e-Courts project) is found to be qualified in the Technical Bid Evaluation process.

Their Financial bids shall be opened on Dtd - 25.11.2022 at- 11.30 A.M .

By order



Registrar (Judicial)